

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/5675/A

From .- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Sri Binod Kumar Chetri,
District & Sessions Judge
Bongaigaon.

Dated Guwahati, the 23rd September, 2019.

Sub:- **Permission to avail long vacation.**

Ref:- Your letter No DJB.I-11/2019/3873, dated 20.09.2019.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail long vacation w.e.f. 05.10.2019 to 18.10.2019 along with station leave permission from the evening of 04.10.2019 to the morning of 19.10.2019, as prayed for. The Civil Judge and Assistant Sessions Judge, Bongaigaon and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

5677 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/5676-1/A, dated 23.9.19

Copy forwarded for information to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Ides